



Central Electricity Regulatory Commission

6th, 7th, & 8th Floor, Tower-B, World Trade Centre,
Nauroji Nagar, New Delhi-110029

Petition No. 478/TL/2024

Dated: 20.1.2025

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Section 14 of the Electricity Act, 2003 (the Act) has been made by **POWERGRID Bikaner Neemrana Transmission Limited**, B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi-110016 for the grant of a separate RTM Transmission License to **POWERGRID Bikaner Neemrana Transmission Limited** for transmission schemes namely "Implementation of 02 nos. of 220 kV line bays at 765/400/220 kV Bikaner-III PS for interconnection of 500 MW REGS of M/s NTPC Renewable Energy Ltd" and "Implementation of 01 nos. of 220 kV line bay for interconnection of 300 MW REGS of Dshraj Solar Energy Pvt. Ltd. (DSEPL) and 3 nos 400 kV line bays for interconnection of 1400 MW RPPD of M/s Sunbreeze Renewables Nine Pvt. Ltd. (SR9PL) (02 nos bays) & 1000 MW RPPD of M/s MRS Buildvision Pvt. Ltd. (MBPL) (01 no. Bay) at 765/400/220 kV Bikaner-III PS" under the Regulated Tariff Mechanism (RTM) mode (hereinafter referred to as the 'transmission project'). The scope of the project for which a transmission licence has been sought is as under:

(a) "Implementation of 02 nos. of 220 kV line bays at 765/400/220 kV Bikaner-III PS for interconnection of 500 MW REGS of M/s NTPC Renewable Energy Ltd." assigned by CTUIL vide OM dated 13.09.2024. The detailed scope is as follows:

Sl. No.	Scope of the Transmission Scheme	Capacity/km	Implementation timeframe
1	02 nos. 220 kV line bays at 765/400/220 kV Bikaner-III PS for interconnection of 500 MW REGS of M/s NTPC Renewable Energy Ltd. (NTPC-REL)	220 kV line bay- 2 nos.	31.12.2025
Total Estimated Cost:			Rs 11.14 crores

(b) "Implementation of 01 nos. of 220 kV line bay for interconnection of 300 MW REGS of M/s Dshraj Solar Energy Pvt. Ltd. (DSEPL) and 3 nos 400 kV line bays for interconnection of 1400 MW RPPD of M/s Sunbreeze Renewables Nine Pvt. Ltd. (SR9PL) (02 nos bays) & 1000 MW RPPD of M/s MRS Buildvision Pvt. Ltd. (MBPL) (01 no. Bay) at 765/400/220 kV Bikaner-III PS" assigned by CTUIL vide OM dated 23.10.2024. The detailed scope is as follows:

Sl. No.	Scope of the Transmission Scheme	Capacity/km	Implementation timeframe
1	1 no. 220kV line bays at 765/400/220kV Bikaner-III PS for interconnection of 300MW REGS of M/s Dshraj Solar Energy Pvt. Ltd. (DSEPL)	220 kV line bay- 1 nos.	31.03.2026
2	3 nos. of 400 kV line bays at 765/400/220 kV Bikaner-III PS for interconnection of 1400MW RPPD of M/s Sunbreeze Renewables Nine Pvt. Ltd. (SR9PL) (2 nos. bays) & 1000MW RPPD of M/s MRS Buildvision Pvt. Ltd. (MBPL) (1 no. bay)	400 kV line bay (including associated line bay)- 3 nos.	22.08.2026
Total Estimated Cost:			Rs 50.09 crores

- The Central Transmission Utility of India Limited vide its letter dated 18.12.2024 has recommended for the grant of a transmission licence to the applicant to establish the proposed transmission system.
- Based on the material available on the record, the Commission vide order dated 20.1.2025 in Petition No. 478/TL/2024, has proposed to issue a transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.
- A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to **POWERGRID Bikaner Neemrana Transmission Limited** before the Commission can be accessed at the www.powergrid.in/subsidiaries or inspected by any person in the Commission's office by following the laid down procedure.
- Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by **4.2.2025** at the above noted address. The suggestions or objections received after the specified date shall not be considered.
- The application shall be taken up for the further hearing by the Commission on **6.2.2025**. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-
(Harpreet Singh Pruthi)
Secretary